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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 644/92. ✓

Date of Order: 30-7-92. ✓

Between:

v. Solomon Raju. ✓

.. Applicant. ✓

and

1. The General Manager, S.C.Rly, Secunderabad. ✓
2. The Chairman, Railway Recruitment Board, Secunderabad. ✓
3. The Chief Personnel Officer, S.C.Rly, Secunderabad. ✓

.. Respondents.

For the Applicant: Mr. V. Jagapathi, Advocate ✓

For the Respondents: Mr. N. Rajeswara Rao, Advocate for Mr. D. Gopal Rao SC for Rlys. ✓

CORAM:

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

The Tribunal made the following Order:-

Issue notice before admission to the respondents. The respondents are directed to file a counter within six weeks with an advance copy to the applicant. ^{Appointment of} One senior Clerk (Office) / Junior Accountant Assistant under Ex-Servicemen category post is subject to the outcome of this O.A.

830/7/92
Deputy Registrar(J)

To

1. The General Manager, S.C.Rly, Secunderabad ✓
2. The Chairman, Railway Recruitment Board, Secunderabad. ✓
3. The Chief Personnel Officer, S.C.Rly, Secunderabad. ✓
4. One copy to Mr. V. Jagapathi, Advocate, MIG-11/13, Mushk Mahal HUDA Complex, Bahadurpura, Hyderabad.
5. One copy to Mr. D. Gopal Rao, SC for Rlys. CAT. Hyd.
6. One spare copy.

pvm.

1/2/92
20/7/92

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
- BUNAL : HYDERABAD BENCH.

THE HON'BLE MR.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
MEMBER (J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (J)

Dated: 30-7 -1992

ORDER / JUDGMENT

~~F.A./C.A./M.A. No.~~

in

O.A. No.

644/92

~~T.A. No.~~

(W.P. No.)

~~Admitted and~~ interim directions
issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

M.A. Ordered/Rejected.

No order as to costs.

pvm.

